

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1371
ANSWERED ON:02.03.2006
AIRPORTS IN KERALA
Chandrappan Shri C.K.;Rajendran Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government of Kerala has handed over the required 57 acres of land at Chakka to the Airports Authority of India for the development of Trivandrum International Airport;
- (b) if so, the facts thereof;
- (c) whether the Government of Kerala has furnished all the required details of Kannur Airport to the Union Government;
- (d) if so, the details thereof; and
- (e) the further action taken/proposed to be taken by the Union Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a)&(b):- The Government of Kerala has handed over 27.57 acres of land for the construction of Phase-I development of Trivandrum Airport.
- (c),(d)& (e):- The matter is under examination by Airports Authority of India.